

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nice Projects Ltd Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 15-12-2024; Name of IP: Mr. Vivek Parti; Process Number: 1; Last 5 digit of registration number: 11376

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	2516862	0	2516862	0	0	0	NA
2	Liquidation costs incurred till date	0	7726167	0	7726167	0	0	0	NA
3	Secured financial creditors	2	458437857.03	2	453796967.62	0	4640889.41	0	Annexure 3
4	Unsecured financial creditors	8	177183605	6	75629914	0	101553691	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	53	22272201	53	13316304	0	8955897	0	Annexure 6
7	Operational creditors (Government Dues)	4	641789321	4	641789321	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	179783212.81	53	97549309.24	0	82233903.57	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		121	1489709225.84	118	1292324844.86	0	197384380.98	0	